

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 07.3.97

CP 27/96 (OA 359/93)

Roshan Lal, Mhalasi under CTCL, Idgah Agra, Western Railway.

... Petitioner

Versus

Shri Tarun Kumar, Assistant Signal & Telecommunication Engineer (T), Kota Division, Western Railway, Kota.

... Respondent

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Petitioner

... Mr. Shiv Kumar

For the Respondent

... Mr. S.S. Hasan

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Petitioner, Roshan Lal, has filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, against the respondent, alleging therein that by not implementing the direction of the Tribunal in OA 359/93, decided on 21.8.95, the respondent has committed contempt of court.

2. We have heard the learned counsel for the parties.

3. The learned counsel for the petitioner does not want to press this application for Contempt. This Contempt Petition, therefore, stands dismissed. Notice issued is discharged.

(O.P. SHARMA)

ADMINISTRATIVE MEMBER

GK
(GOPAL KRISHNA)
VICE CHAIRMAN

VK